

12-43 hours

PAPERS LAID ON THE TABLE
ANNUAL REPORT OF SHIPPING CORPORATION
OF INDIA AND ANNUAL ACCOUNTS OF
MORMUGAO PORT TRUST

THE MINISTER OF TRANSPORT
AND SHIPPING (DR. V. K. R. V. RAO):

I beg to lay on the Table—

- (1) A copy of the Annual Report of the Shipping Corporation of India Limited, Bombay for the year 1966-67, along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [*Placed in Library, see No. LT-1533/67*]
- (2) A copy of the Annual Accounts of the Mormugao Port Trust for the year 1965-66 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [*Placed in Library see No. LT-1534/67*]

NOTIFICATIONS UNDER ALL INDIA SERVICES
ACT AND INTERIM REPORT OF DELHI POLICE
COMMISSION

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
VIDYA CHARAN SHUKLA): I beg to
lay on the Table—

- (1) A copy of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:
 - (i) G. S. R. 1115 published in Gazette of India dated the 29th July, 1967, making certain amendment to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.
 - (ii) G. S. R. 1116 published in Gazette of India dated the 29th July, 1967, making certain amendment to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.
 - (iii) G. S. R. 1118 published in Gazette of India dated the 29th July, 1967, making certain amendments to Schedule to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955.

(iv) The Indian Administrative Service (Probationers' Final Examination) Amendment, Regulations, 1967 published in Notification No. G.S.R. 1204 in Gazette of India dated the 12th August, 1967.

(v) G.S.R. 1328 published in Gazette of India dated the 9th September, 1967, making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.

(vi) G.S.R. 1329 published in Gazette of India dated the 9th September, 1967, making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1964.

(vii) G.S.R. 1330 published in Gazette of India dated the 9th September, 1967, making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.

(viii) G.S.R. 1331 published in Gazette of India dated the 9th September, 1967, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.

(ix) G.S.R. 1332 published in Gazette of India dated the 9th September, 1967, making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.

(x) G.S.R. 1333 published in Gazette of India dated the 9th September, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.

(xi) G.S.R. 1334 published in Gazette of India dated the 9th September, 1967, making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.

[Shri Vidyacharan Shukla]

- (xii) G.S.R. 1335 published in Gazette of India dated the 9th September, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (xiii) G.S.R. 1386 published in Gazette of India dated the 16th September, 1967, making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (xiv) G.S.R. 1387 published in Gazette of India dated the 16th September, 1967, making certain amendments to Indian Police Service (Fixation of Cadre Strength) Regulations, 1955.
- (xv) G.S.R. 1388 published in Gazette of India dated the 16th September, 1967, making certain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (xvi) G.S.R. 1417 published in Gazette of India dated the 23rd September, 1967, making certain amendments to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.
- (xvii) The Indian Police Service (Appointment by Promotion) Thirteenth Amendment Regulations, 1967, published in Notification No. G.S.R. 1418 in Gazette of India dated the 23rd September, 1967.
- (xviii) The Indian Administrative Service (Appointment by Promotion) Fourteenth Amendment Regulations, 1967, published in Notification No. G.S.R. 1419 in Gazette of India dated the 23rd September, 1967.
- (xix) G.S.R. 1420 published in Gazette of India dated the 23rd September, 1967, containing corrigendum to G.S.R. 177 published in Gazette of India dated the 11th February, 1967.
- (xx) G.S.R. 1421 published in Gazette of India dated the 23rd September, 1967, containing corrigendum to G.S.R. 422 published in Gazette of India dated the 1st April, 1967.
- (xxi) G.S.R. 1456 published in Gazette of India dated the 30th September, 1967, making certain amendment to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.
- (xxii) G.S.R. 1457 published in Gazette of India dated the 30th September, 1967, making certain amendment to Schedule III to the Indian Administrative Service (Pay) Rules, 1954.
- (xxiii) G.S.R. 1485 published in Gazette of India dated the 7th October, 1967, making certain amendments to Schedule to the Indian Administrative Service (Fixation of Cadre Strength) Regulations, 1955.
- (xxiv) The All India Services (Provident Fund) Amendment Rules, 1967, published in Notification No. G.S.R. 1549 in Gazette of India dated the 21st October, 1967.
- (xxv) G.S.R. 1953 published in Gazette of India dated the 26th October, 1967, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.
- (xxvi) G.S.R. 1596 published in Gazette of India dated the 28th October, 1967, making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.

(xxvii) The All-India Services (Provident Fund) Second Amendment Rules, 1967, published in Notification No. G.S.R. 1598 in Gazette of India dated the 28th October, 1967.

(xxviii) The Indian Civil Service Provident Fund (Amendment) Rules, 1967, published in Notification No. G.S.R. 1599 in Gazette of India dated the 28th October 1967.

(xxix) The Indian Civil Service (Non-European Members) Provident Fund Amendment Rules, 1967, published in Notification No. G.S.R. 1600 in Gazette of India dated the 28th October, 1967.

(xxx) The Secretary of State's Services (General Provident Fund) Amendment Rules, 1967, published in Notification No. G.S.R. 1601 in Gazette of India dated the 28th October 1967.

(xxxi) G.S.R. 1602 published in Gazette of India dated the 28th October, 1967, containing corrigendum to G.S.R. 1082 published in Gazette of India dated the 29th July, 1967. [Placed in Library, see No. LT-1535/67]

(2) A copy of the Interim Report of the Delhi Police Commission. [Placed in Library, see No. LT-1536/67]

BERNE CONVENTION FOR PROTECTION OF LITERARY AND ARTISTIC WORKS, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH): I beg to lay on the Table :

(1) A copy of the Berne Convention for the protection of Literary and Artistic works of September, 9, 1886 as revised at Stockholm on July, 14, 1967. [Placed in Library, see No. LT-1537/67]

(2) A copy of the International Copyright (Second Amendment) Order, 1967, published in Notification No. S.O. 3409 in Gazette of India dated the 20th September, 1967, under section 43 of the Copyright Act, 1957. [Placed in Library, see No. LT-1538/67]

(3) A copy of the Annual Report of the Executive Committee of the Trustees of the Victoria Memorial, Calcutta for the year 1966-67. [Placed in Library, see No. LT-1539/67]

(4) A copy of the Annual Report of the Salar Jung Museum Board, Hyderabad, for the year 1966-67 along with the audited Accounts. [Placed in Library, see No. LT-1540/67]

NOTIFICATION UNDER MOTOR VEHICLES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): I beg:

(1) to relay on the Table a copy each of the following Notifications under sub-section (3) of section 133 of the Motor Vehicles Act, 1939:—

(i) The Delhi Motor Vehicles (Sixth Amendment) Rules, 1965, published in Notification No. F-3 (28)/65-PR (T), in Delhi Gazette dated the 6th April, 1967.

(ii) The Delhi Motor Vehicles (Second Amendment) Rules, 1966, published in Notification No. F. 3(19)-65-PR(T); in Delhi Gazette dated the 13th April, 1967.

(iii) The Delhi Motor Vehicles (Fourth Amendment) Rules, 1966, published in Notification No. F. 12(76)/66-67-Transport in Delhi Gazette dated the 2nd March, 1967.

[Placed in Library, see No. LT-1264/67].